

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 211  
IA/2441/2020  
(IB)- 348(ND)/2017

IN THE MATTER OF:  
Rachna Sarees

Versus

Charming Apparels Pvt. Ltd.

SECTION

U/s 9 of IBC, 2016

Order Delivered on 20.07.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)

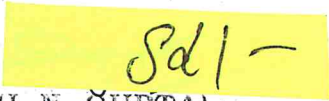
SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)

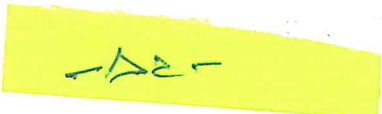
PRESENT:

Mr. Aditya Diwan, Advocate for RA

ORDER

Renotify the case on 27<sup>th</sup> July, 2020.

  
(L.N. GUPTA)  
MEMBER (T)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (J)